

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-478/ND/2020**

IN THE MATTER OF:

M/s. Relainace Home Finance Ltd.

...PETITIONER

Vs.

M/s. Jubilliant Malls Pvt. Ltd. And Others

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 02.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

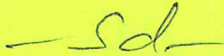
SHRI NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial creditor :Mr. Akhil Sachar and Ms. Sunanda Tulsyan, Advocates.

For the Respondent/ Corporate debtor :Ms. Nistha Gupta, Advocate (For Corporate Debtor 1 and 2).

ORDER

Heard the submissions made by the Learned Counsel for the both the parties. The Learned Counsel for the financial creditor has submitted that he is taking steps to file rejoinder today, therefore, let this mater be posted to **10.08.2021.**



**(Narender Kumar Bhola)
Member (T)**



**(P.S.N. Prasad)
Member (J)**